

Claim Register - Arshiya 3PI Services Private Limited  
 CIRP Commencement Date: 08.05.2026  
**List of Creditors as on 06.06.2026**

Receipt of Claim	Nature of Claim	Name of Creditor	Claim received				Admitted Claim	% Total	Remark
			Principle	Interest	Penal	Total			
25-05-2026	Operational Creditor	Artha and Associates	9,50,000.00	-	-	9,50,000.00	9,50,000.00	79.17	
25-05-2026	Operational Creditor	Shweta Matkar	2,50,000.00	-	-	2,50,000.00	2,50,000.00	20.83	
26-05-2026 (Post last date of receipt of claim )	Operational Creditor	Arshiya Northern FTWZ Limited	10,00,00,000.00	-	-	10,00,00,000.00	7,21,20,542.62		No voting rights - Related Party*
			<b>10,12,00,000.00</b>	-	-	<b>10,12,00,000.00</b>	<b>7,33,20,542.62</b>	<b>100.00</b>	

**\*Section 5(24) of the Insolvency and Bankruptcy Code, 2016 defines "related party" and encompasses entities having direct or indirect control, significant influence, common management, interconnected transactions or such other relationships as specified therein.**

**In this regard, the audited financial statements of the Corporate Debtor for the year ended 31 March 2025 specifically disclose ANFTWZ as a Related Party and record substantial related party transactions between the entities, including lease rentals, common employee cost allocation, electricity charges, loans, loan repayments and other financial arrangements. These disclosures constitute material evidence of the related party relationship.**